CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT

PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF THE THAMARAPALLY RUBBER COMPANY LIMITED

(Regd. Office: Ancheril Bank Buildings, Bakers Junction, Kottayam, Kerala – 686 001)

This corrigendum to the Public Announcement is being issued by **Sobhagya Capital Options Limited** on behalf of A. V. George and Company Pvt. Limited, the acquirer and 1. Mr. Varkey George, 2. Mr. Alex George, 3. Mr. A. V. George, 4. Mr. G.J. Ancheril, and 5. Mr. Alex George (Jr), all Persons Acting in Concert, in addition to the original Public Announcement dated 17th, September 2004, pursuant to the Provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto(Hereinafter to referred to as " Regulations")

The shareholders of The Thamarapally Rubber Company Limited are requested to note the following:

1.Schedule of Activity:

Activity	Original Schedule	Revised Schedule
Public Announcement (PA) Date	17.09.2004 (Friday)	17.09.2004 (Friday)
Specified Date	14.10.2004 (Thursday)	14.10.2004 (Thursday)
Last date for announcement of competitive bid	8.10.2004 (Friday)	8.10.2004 (Friday)
Date by which Letter Of Offer will be despatched to the Shareholders	27.10.2004 (Wednesday)	09.05.05 (Monday)
Date of Opening of the Offer	01.11.2004 (Monday)	13.05.05 (Friday)
Last date for revising offer price/number of shares	23.11.2004 (Tuesday)	23.05.05 (Monday)
Last date for withdrawal of acceptance by shareholders	26.11.2004 (Friday)	30.05.05 (Monday)
Date of Closure of the Offer	30.11.2004 (Tuesday)	01.06.05 (Wednesday)
Date up to which communication of rejections/acceptances and payment of consideration for the applications accepted and also dispatch of rejected share certificates	30.12.2004 (Thursday)	16.06.05 (Thursday)

2. Additional financial information of the Acquirer

Particulars	31.03.2004	31.03.2003	31.03.2002	31.03.2001
Return on Net worth (%)	27	17	39	23

3. The Offer Price given in the Public Announcement at Rs.113/- per equity share has now been recomputed as per Regulation 20(5) at Rs. 157.50p (Rupees One hundred, fifty seven and fifty paise only) for each fully paid up equity share of Rs. 10/- for cash (inclusive of Rs. 6.50p {Rupees six and fifty paise} only as interest for the delay, at the rate of 10 % p.a. Consequently the escrow account balance has been raised from Rs. 4,90,000/- to Rs. 6,76,378/-.
4. The applications are to be sent to the Custodian, Mr. Thomas. P. Chacko, Practicing Company Secretary, 'Poonithara', Yacht Club Enclave, Konthuruthy, Cochin – 682 013. Phone: 0484 – 2316247 and not to the Target Company as mentioned in the Public Announcement.

Other than the above, the information in the public announcement dated 17th September 2004 remains unchanged.

For and on behalf of the Acquirer and Persons Acting in Concert

Issued by: Manager to the offer
Sobhagya Capital Options Limited
7-1-32/4, P-1,Leelanagar, Begumpet,Hyderabad-500 016.
Phone Nos.: 040-5552 8262, Fax No.:040-23740419
Email:sobhagyacapital@yahoo.com

Place : Hyderabad
Date : 06.05.2005